

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH**

TP No.22/397/398/GB/2016 (C.P.No.205/2015)

With
I.A.No.02/2016
&
I.A.No.03/2016

Under Section 397/398 of the Companies Act, 1956

In the matter of

Ram Swaroop Joshi & Ors.

...Petitioners

-Versus-

Buildworth Pvt. Ltd. & Ors.

... Respondents

Coram:

Hon'ble Mr Justice P K Saikia, Member(J)

.....

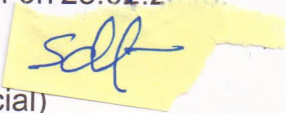
ORDER

Date of hearing: 16th February 2018.

The petitioners are represented by Mr D. Ghosh, learned Sr. Advocate, assisted by Ms N. Somani, PCS. On the other hand, Mr K. Goswami, Mr R. Sarmah & Mr A. Sandilya, learned Advocates appears on behalf of the respondents.

2. Mr D. Ghosh, learned Sr. Advocate, advanced arguments on behalf of the petitioner. However, due to paucity of time, arguments could not be completed.

3. In view of the above, Registry is directed to list this matter on 23.02.2018.


Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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